

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 569/2011

RAM LAL (DEAD) THROUGH LRS

Petitioner(s)

VERSUS

RAM DASS

Respondent(s)

(only SLP(C) No. 032248 - 032251 / 2017 is to be listed before the  
Ld.Registrar on 15.5.2018)

WITH

SLP(C) No. 32248-32251/2017 (IV-B)

(only this matter is to be listed before the Ld.Registrar on  
15.5.2018)

Date : 15-05-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gopal Balwant Sathe, AOR

Mr. Shree Pal Singh, AOR

For Respondent(s) M/S. Karanjawala &amp; Co., AOR

Mr. A. Venayagam Balan, AOR

Mr. Satinder S. Gulati, Adv.

Mr. Kamal Sehgal, Adv.

Mrs. Kamaldeep Gulati, AOR

UPON hearing the counsel the Court made the following  
O R D E RSLP(C) No. 32248-32251/2017Being complete matter, place the same before the Hon'ble  
Court, as per rules.SANJAY PARIHAR  
Registrar